

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2878/2017

New Delhi, this the 25thday of August, 2017

HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)

HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

1. Sunil Saini, Aged 33 years, TGT (Computer Science)
S/o Sh. Murari Lal Saini
R/o House No.1718, Sector-4
Kurushetra, Haryana

-Applicant

(By Advocate: Shri Dhruv Gautam)

Versus

1. Delhi Subordinate Services Selection Board
Through its Chairman
FC-18, Institutional Area, Karkardooma,
Delhi-110 092.
2. The Controller of Examination
Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardooma,
Delhi-110 092.
3. The Government of NCT of Delhi
Through the Secretary
Directorate of Education
Room No. 12 Old Secretariat,
Delhi-54.

-Respondents

ORDER(ORAL)

By Hon'ble Mr. Raj Vir Sharma, Member(J):

Heard learned counsel for the applicant.

2. Learned counsel for the applicant submitted that despite securing more marks his candidature has been rejected without assigning any reason. He has also made representation dated 17.07.2017 but the respondents have not decided the same so far. Learned counsel further submitted that it would be appropriate if a direction is given to the respondents to decide the representation of the applicant in a time bound manner.

3. In view of above, without going into merits of the case, we direct the respondents to decide the aforementioned representation of the applicant within a period of four weeks from the date of a receipt of a copy of this order.

4. The OA is disposed of accordingly. No costs.

(Nita Chowdhury)
Member(A)

(Raj Vir Sharma)
Member (J)

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